

234  
456

MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 3240-3340/Genl./Circulation/West/THC/2026

Dated, Delhi the 29/1/26

Sub.:- Observance of Silence on 30<sup>th</sup> January (Martyrs' Day) in the memory of those who sacrificed their lives during Struggle for India's freedom.

Forwarded copy of Endorsement letter No. 7387-7587/Genl./Misc./Circulation/2026 dated 29.01.2026 received along with its enclosures i.e. copy of letter bearing No. 335/B dated 28.01.2026 of Sh. Manoj Kumar Verma, Ld. Registrar (Genl. Admn-I), For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi, copy of letter No. 2/1/2026-Public, Government of India/Bharat Sarkar, Ministry of Home Affairs/Girh Mantralaya, Kartavya Bhawan-3, New Delhi dated 22.01.2026 of Sh. Kamlesh Rabida, Under Secretary to the Govt. of India, on the subject cited above, from Sh. Anil Antil, Ld. Officer In-Charge, General Branch (C)/Ld. District Judge - 15, Central, Tis Hazari Courts, Delhi for information and necessary action to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. All the Sr. A.O. (Judicial)/A.O. (Judicial)/Branch Incharges of all the Branches/Cells in West District, Tis Hazari Courts, Delhi for information and necessary compliance.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Harish Kumar)

District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 7387-7587/Genl./Misc./Circulation/2026

Dated, Delhi the 29 JAN 2026

Sub:- Observance of Silence on 30<sup>th</sup> January (Martyrs' Day) in the memory of those who sacrificed their lives during Struggle for India's freedom.

Forwarded a copy of letter bearing No. 335/B dated 28/01/2026 alongwith the copy of letter No. 2/1/2026-Public, dated 22nd January, 2026 of Sh. Kamlesh Rabidas, Under Secretary, to the Government of India, Ministry of Home Affairs,/Grih Mantralaya, North Blcok, New Delhi received from Sh. Manoj Kumar Verma, Ld. Registrar (Genl. Admn-I) for Registrar General, Hon'ble High Court of Delhi for information and necessary compliance to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi with the request to circulate the same amongst the Judicial Officers and branches under your control.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi with the request to circulate the same amongst the Judicial officers under your Control.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi for information and necessary compliance.
4. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the Branches/Cells in Central District, Tis Hazari Courts, Delhi for Information and necessary compliance.
5. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
6. P.S. to Ld. District & Sessions Judges (HQs), Delhi for information.

  
(ANIL ANTIL)

Officer In-Charge, General Branch, (C),  
District Judge-15, Central  
Tis Hazari Courts Delhi.

Encl. As above

OIC (General)

A 29/1/26

PD&S (West)

21  
28/01/26

HIGH COURT OF DELHI: NEW DELHI

335/B  
28 JAN 2026

No. \_\_\_\_\_/I-G-4/Genl.-I/DHC  
Date \_\_\_\_\_

From

The Registrar General  
Delhi High Court  
New Delhi

To

The Principal District & Sessions Judge (Hqs)  
Tis Hazari Courts Complex  
New Delhi

Sub: - Forwarding of letter dated 22.01.2026 for observance of  
silence on 30.01.2026.

Sir,

I am directed to forward herewith a copy of letter dated 22.01.2026 of Mr. Kamlesh Rabidas, Under Secretary to the Govt. of India/ Bharat Sarkar, Ministry of Home Affairs/ Grih Mantralaya, North Block, New Delhi regarding observance of silence on 30<sup>th</sup> January in the memory of those who sacrificed their lives in the struggle for India's freedom, for information and compliance. Further, a copy of this communication may also be forwarded to all other Principal District & Sessions Judges for compliance.

Encls: as above.

Yours Faithfully

*a.i.c. Gen. Br. for necessary compliance.*

*Pr. D.S.J. / Hqs / THL  
28/01/2026*

(MANOJ KUMAR VERMA)  
REGISTRAR (GENL. ADMN-I)  
For Registrar General

No. 2/1/2026 Public  
Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

Kartavya Bhawan-3, New Delhi.  
Dated: 22<sup>nd</sup> January, 2026

To,

The Chief Secretaries/ Administrators of all  
State Governments/Union Territory Administrations

**Subject:- Observance of silence on 30<sup>th</sup> January (Martyrs' Day) in the memory of those who sacrificed their lives during struggle for India's freedom.**

Sir/Madam,

I am directed to say that on 30<sup>th</sup> January, every year, two minutes' silence is observed at 11.00 A.M., throughout the country, in the memory of those who sacrificed their lives during the struggle for India's freedom.

2. The following standing instructions have been laid down for observance of this day:

- (i) Silence should be observed and work and movement stopped for two minutes throughout the country at 11.00 A.M. on 30<sup>th</sup> January.
- (ii) Wherever feasible, the commencement and termination of the two minutes' silence period should be indicated by sound of siren or Army guns. Sirens should be sounded from 10.59 hours till 11.00 hours and after two minutes, all clear sirens should again be sounded from 11.02 hours till 11.03 hours. This procedure may be adopted where sirens exist.
- (iii) On hearing the signal (wherever available), all persons would stand up and observe the silence.
- (iv) At places where no signal systems is available, suitable instructions can be issued to all concerned for observing the silence for two minutes at 11.00 A.M.

3. In the past, it has been observed that while two minutes' silence is observed in some offices, the general public goes about its occupation in the ordinary course, unmindful of the solemnity of the occasion. The States/Union Territories Governments are requested to ensure that the Martyrs' Day is observed with due solemnity. States/Union Territories Government may issue instructions to all educational institutions and Public Sector Enterprises under their control for observance of the Martyrs' Day, accordingly. Talks/speeches on freedom struggle and national integration may also be organised including in hybrid mode.

Yours faithfully,

  
(Kamlesh Rabidas)

Under Secretary to the Govt. of India

☎: 011-24010294

Copy, for information, to the Secretary to the Governors/Lt. Governors of all States/ Union Territory Administrations.

*Kamlesh Rabidas*  
(Kamlesh Rabidas)

Under Secretary to the Govt. of India

☎: 011-24010294

Copy forwarded for information and necessary action to:-

1. All Ministries/Departments of the Government of India.
2. President's Secretariat
3. Vice-President's Secretariat
4. Prime Minister's Office
5. Registrar, Supreme Court of India.
6. Registrar, Delhi High Court
7. Cabinet Secretariat
8. Rajya Sabha Secretariat
9. Lok Sabha Secretariat
10. NITI Aayog
11. Election Commission of India
12. Union Public Service Commission
13. Office of Comptroller and Auditor General of India
14. Central Vigilance Commission
15. University Grants Commission
16. National Commission for SCs
17. National Commission for STs
18. Law Commission
19. National Commission for Minorities
20. National Commission for Women
21. National Human Rights Commission
22. Manager, Reserve Bank of India
23. All attached & subordinate offices of the Ministry of Home Affairs located at Delhi / New Delhi.
24. AD-III Section, Ministry of Home Affairs.
25. Principal Information Officer, Shastri Bhawan, New Delhi-110001.
26. ADG (Media), Ministry of Home Affairs, North Block.

*Kamlesh Rabidas*  
(Kamlesh Rabidas)

Under Secretary to the Govt. of India

☎: 011-24010294